

zone prescribed for promotion to the grade of Upper Division Clerks but were not promoted. All the Upper Division Clerks of this Cadre coming within the prescribed zone for promotion had already been promoted as Assistants.

(b) As on 1st August, 1974, 15 long-term posts of Assistants were lying vacant in the Ministry of Finance Cadre. There was no such vacancy in the grade of Upper Division Clerks.

(c) The information is nil in respect of the grade of Upper Division Clerks. Six short-term posts of Assistants were lying vacant on 1st August, 1974.

(d) All the Upper Division Clerks coming within the prescribed zone have already been promoted as Assistants. The Lower Division Clerks who are within the zone for promotions but are not yet promoted will be offered promotion as and when vacancies arise. The particulars of those who have opted for promotion in other Cadres have been sent to the Department of Personnel and Administrative Reforms for nomination to other Cadres.

#### Export Target in Terms of Rupees

\*738. SHRI BIPIN PAL DAS:

SHRI HARSH DEO MALAVIYA:

SHRI SARDAR AMJAD ALI:

SHRI NABIN CHANDRA BURAGOHAIN:

DR. V. A. SEYID MUHAMMED:

Will the Minister of COMMERCE be pleased to state:

(a) whether any target of export in terms of rupees has been fixed by Government for the year 1974-75;

(b) if so, the details thereof; and

(c) what measures Government are taking to achieve the target?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): (a) Yes, Sir.

(b) An export target of Rs. 2,600 crores has been fixed for the year 1974-75. Within the Commodities major increases are expected from items like engineering goods,

chemicals, fish and fish preparations, sugar, leather and leather goods, handicrafts and Gem and Jewellery etc.

(c) Among the measures taken by the Government to achieve the target mention may be made of strengthening production base of export oriented industries; supply of both indigenous and imported raw materials at international prices for export production; re-orientation of import policy for 1974-75 for export promotion; simplification of procedure for cash compensatory support and import replenishment licences etc.

#### CBI Investigations against a Director of MMTC

\*739. SHRI BHUPESH GUPTA:

SHRI SANAT KUMAR RAHA:

SHRI JAGJIT SINGH ANAND

SHRI L. MAHAPATRO:

SHRI YOGENDRA SHARMA:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that certain serious allegations against one of the Directors of Minerals and Metals Trading Corporation are being investigated by the CBI;

(b) if so, what are the results of the investigations;

(c) whether it is a fact the said Director has been given several promotions during the past six years despite pendency of the CBI investigations; and

(d) whether there is any proposal to give him another promotion in the Ministry of Commerce?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b) The Central Bureau of Investigation is investigating a case against a private firm in which a Director of Minerals and Metals Trading Corporation is also alleged to be concerned.

(c) The officer has had six promotions since he joined service in 1956.

(d) The matter has not come up for consideration as yet.